

to the State of Manipur, published in Notification No. G.S.R. 181(E) in Gazette of India dated the 28th March, 1973, under article 356(3) of the Constitution.

- (2) A copy of the Order dated the 28th March, 1973 made by the President in pursuance of sub-clause (i) (c) of the above proclamation, published in Notification No. G.S.R. 182(E) in Gazette of India dated the 28th March, 1973.
- (3) A copy of the Report dated the 27th March, 1973 of the Governor of Manipur to the President.

[Placed in Library. See No. LT-4633/73.]

I am laying the English versions. The Hindi versions are under preparation and will be laid later.

13.20 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 20th March, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Busi-

ness in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 21st March, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS TWENTY-FIFTH REPORT

SHRI BIREN ENGTI (diphu): Sir, I beg to present the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE SEVENTY-FIFTH REPORT

SHRI SEZHIYAN (kumbakonam): Sir, I beg to present the Seventy-fifth Report of the Public Accounts Committee on Reports of the Comptroller and Auditor General of India (Civil) for the years 1969-70 and 1970-71 relating to the Ministries of Industrial Development and Internal Trade (Department of Industrial Development), Health and Family Planning and Works and Housing (DDA).

13.24 hrs.

RE. DEVELOPMENTS IN MANIPUR

SHRI JYOTIRMOY BOSU (D:amr-Harbour): Now I have heard that the Governor was advised by the Chief Minister to dissolve the Assembly. But this advice was given when his government had become a minority Government. This was done in the interests of the ruling party. Now an alarming news has come out in today's *Indian Express* which says that the Education Minister of Manipur, Shri Yajma Singh alleged that the Central Reserve Police was involved in the State politics. According to the